

**LOK SABHA
UNSTARRED QUESTION NO. 153
TO BE ANSWERED ON 4th FEBRUARY, 2019**

LPG Connections

†153. SHRI LALLU SINGH:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the set of documents required to be submitted for getting domestic LPG connections;
- (b) whether ration card is likely to be made mandatory for getting LPG connection in future; and
- (c) if not, whether the Government proposes to issue necessary guidelines to LPG distributors across the country to clarify the situation in this regard and if so ,the details thereof?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री) श्री धर्मन्द्र प्रधान(

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

(a) to (c) A prospective LPG consumer desirous of getting domestic LPG connection is required to furnish valid proof of identity and proof of address. The list of approved documents for proof of Identity and proof of address are as under –

Proof of Addresses (POA)	Proof of Identity(POI)
Aadhaar (UID/EID)	Aadhaar (UID/EID)
Driving License	Passport
Lease Agreement	Pan Card
Voter ID Card	Voter ID Card
Telephone/Electricity/Water Bill	ID Card issued by Central /State Governments
Passport	Driving License
Self-declaration attested by a Gazetted officer	
Ration Card	
Flat allotment/possession letter	
House registration document	
LIC policy	
Bank/Credit Card Statement	

In case of releasing connection to a poor family under Pradhan Mantri Ujjwala Yojana (PMUY), not covered under Socio Economic Caste Census (SECC) List or

seven categories, is required to submit ration card and 14 point declaration on exclusion criteria, in addition to other documents with Know Your Customer (KYC) for getting connection.